NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/667/(IB)/2017

NAME OF THE PETITIONER(S)

: HANDMAN SERVICES LTD

NAME OF THE RESPONDENT(S)

: AIYAN MARKETING PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

Tayalakeli

REPRESENTATION BY WHOM

1. T. JAYALAKEHMI

Mes paul & paul

J Hudson Samuel

4 parmers

Cormel for Operation

ORDER

Counsel for Applicant present and submitted that as per the direction given on 30.11.2017, notice was sent along with the copy of the Petition at the Registered Office address of the Corporate Debtor and the same has been returned with the endorsement 'left' without instruction. Counsel for the Petitioner is directed to serve the Corporate Debtor by way of substituted service by publishing the notice in newspapers one in English and another in vernacular having wide circulation in the area where the Registered Office of the Corporate Debtor is situated and file proof of the same. Put up on 04.01.2018 at 10.30 A.M.

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MEMBER (JUDICIAL)